

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 20.5.05

Registration No. CCP.B/05...

.....*S.K. Saxena*....., Applicant (s)

VERSUS

.....*Shri V. Dayal Singh*....., Respondent (s)

A copy of the ORDER dated/8.1.05....., passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

18.5.2005

Shri Prashant Singh for petitioner.

This CCP is filed against non-compliance of the directions passed by the Tribunal on 17.11.03 in OA 122/91.

The CCP is filed after one year i.e. on 11th May 2005. It is apparently time barred.

Accordingly the CCP is dismissed as time barred.

However, applicant is given liberty to file a fresh OA.

Sd/-
(Madan Mohan)

JM

aa.

(M.P. Singh)
VC



To
Shri Prashant Singh
Advocate
Jabalpur
Issued
on 18.5.05

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JABALPUR BENCH
M.P. (INDIA)